### IN THE HIGH COURT OF ORISSA AT CUTTACK

### W.P.(C) No.6109 of 2018

Chittaranjan Mohanty .... Petitioner
In person

-versus-

State of Odisha and others

.... *Opposite Parties* Mr.M.S.Sahu, A.G.A.

# CORAM: THE CHIEF JUSTICE JUSTICE B. P. ROUTRAY

## ORDER 26.03.2021

### Order No.

30.

- 1. An updated status report in the form of an affidavit be filed by the Special Secretary to the Government of Odisha, Family and Welfare Department updating the current status of filling up of the vacancies in the various posts in the various Government Hospitals and facilities. The affidavit be filed not later than 5<sup>th</sup> May, 2021 with an advance copy to Mr.Mohanty, learned Petitioner in person.
- 2. List on 28<sup>th</sup> May, 2021

(Dr. S. Muralidhar) Chief Justice

(B.P. Routray) Judge